

BUSINESS ADVISORY COMMITTEE

(Sixth Lok Sabha)

THIRTY-FOURTH REPORT

(Presented on 4-5-1979)

The Business Advisory Committee held sittings on Thursday, the 3rd and Friday, the 4th May, 1979.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

- | | |
|--|---|
| (1) Discussion on Twenty-third and Twenty-fourth Reports of the Commissioner for Scheduled Castes and Scheduled Tribes. | 12 hours |
| (2) Discussion under Rule 193 on the Statement made by Minister of Home Affairs in the House on 30th April, 1979 regarding allegation of corruption charges against the family members of the Prime Minister and the former Home Minister. | 1 hour
(from 6.30 P.M. to 7.30 P.M. on Thursday, the 10th May, 1979.) |
| (3) Discussion on the Motion by Shri Jyotirmoy Bosu regarding attacks on the coloured people particularly Indians in Britain. | 2 hours
(from 6.30 P.M. to 8.30 P.M. during the week commencing the 14th May, 1979.) |

3. The Committee also recommend that with effect from Tuesday, the 8th May, 1979 till the conclusion of the current session, the House may, on days when there are sittings, sit from 10.30 A.M. to 6.30 P.M. without any lunch break.

NEW DELHI;
May 4, 1979.
Vaisakha 14, 1901 (Saka).

K. S. HEGDE,
Chairman,
Business Advisory Committee.

[Two amendments moved by Shri Hari Vishnu Kamath were not pressed and were deemed to have been withdrawn by the leave of the House. The motion was adopted.]